

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

3

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/49/2017
NAME OF THE PETITIONER(S) : HEMALATHA & ANOTHER
NAME OF THE RESPONDENT(S) : SRI SRIVATHSA PAPER MILLS PVT LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	V. Kanala	Counsel for Respondents	Kanala. V. Ms. 591/93
2.	R. VIDHYA SHANKAR	Adv. for Petitioners	R. Vidhya Shankar

ORDER

Counsels for both the parties are present. Counsel for the Respondent submitted that the respondents are engaged with the ARCIL for settlement and prayed for time. At request, time is enlarged. Put up on 28.02.2018 at 10.30 A.M.

- sdr -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk